

Notice

Advocates are requested to supply copies of paper book and interim/final orders passed by this Hon'be Court along with fresh status of the cases mentioned in the list enclosed to Reconstruction Cell with in a period of 15 days.

C. S. S. S.
19/3/19
Assistant Registrar (Judicial)
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Sl.No.	CASE TYPE	CASE No.	CASE YEAR
1	ITR	49	1978
2	ITR	51	1982
3	ITR	129	1982
4	ITR	130	1982
5	ITR	28	1983
6	ITR	47	1983
7	ITR	48	1983
8	ITR	94	1983
9	ITR	538	1985
10	STC	26	1983
11	FAO	383	1986
12	FAO	619	1985
13	ITA	6	1979
14	ITA	135	1986